

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **HIGH COURT FOR THE STATE OF TELANGANA** – Nomination of two (02) serving Judicial Officers of the District Judiciary in the State to participate in “**Counter Terrorism**” Pilot Workshop conducted by FJC, Washington/ CEELI Institute, Prague at the Maharashtra Judicial Academy, Uttan (near Mumbai) on 29.04.2023 (Saturday) and 30.04.2023 (Sunday) - **Relief Arrangements - ORDERS - ISSUED.**

- READ:**
1. NJA/Dir/Ac.Prg./2022-23/1505, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.08.2022.
 2. NJA/Dir/CT-SE-31/2023/, e-mail from the Director, National Judicial Academy, Bhopal, dated 24.03.2023.
 3. High Court's letter Roc.No.1479/SO/2022, dated 28.03.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.

ORDER ROC.NO.1564/2023 – B. SPL., DATED: 18 .04.2023.

The High Court is pleased to pass the following order:

The following two (02) Judicial officers, mentioned in Column No.2, vide High Court's letter 3rd read above, to participate in “**Counter Terrorism**” Pilot Workshop is conducted by FJC, Washington/ CEELI Institute, Prague on **29.04.2023 (Saturday) and 30.04.2023 (Sunday)** at the **Maharashtra Judicial Academy, Uttan** (near Mumbai).

| Sl. No. | NAME AND DESIGNATION OF THE NOMINATED OFFICER | IN-CHARGE OFFICER |
|---------|---|--|
| (1) | (2) | (3) |
| 1. | SMT. Y.PADMA, Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar. | I Additional District and Sessions Judge, Mahabubnagar. |
| 2. | SRI D.VENKATESH, II Additional District and Sessions Judge -cum-I Additional Metropolitan Sessions Judge-cum-II Additional Family Court, Medchal-Malkajgiri District at Medchal. | III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally. |

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the above said Workshop.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.

On return from the said Workshop, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

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- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Workshop at the Maharashtra Judicial Academy, Uttan (near Mumbai).
 2. **The nominated officers are entitled only for actual journey period.**


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Joint Director, Maharashtra Judicial Academy, Gorai road, Uttan, Opposite Ramratna International School, Bhayander West, District Thane - 401106.
4. The Director, National Judicial Academy, Bhopal.
5. The Prl. District and Sessions Judge, Mahabubnagar and Medchal-Malkajgiri District.
6. The Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar.
7. The I Additional District and Sessions Judge, Mahabubnagar.
8. The II Additional District and Sessions Judge-cum-I Additional Metropolitan Sessions Judge-cum-II Additional Family Court, Medchal-Malkajgiri District at Medchal.
9. The III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.
10. The District Treasury Officer, Mahabubnagar.
11. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
12. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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